

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

6. MA 513/2018

MA 514/2018

In C.P. 707/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.08.2018**

NAME OF THE PARTIES: Kundanbala Wd/o Ratilal Busa

v/s.

Himalaya House Co. Ltd.

SECTION 241 (1)(a) of Companies Act, 2013.

ORDER

Counsel for both sides present. Respondent is directed to get ready on the next date of hearing with his reply on the Misc. Application already filed. List this matter on 10.09.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)
/NP/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)